

COURT – II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 20 OF 2015
APPEAL NO. 21 OF 2015

Dated: 30th September, 2019

In the matter of:

APPEAL NO. 20 OF 2015

West Bengal State Electricity Transmission Company Ltd..... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondents(s)

APPEAL NO. 21 OF 2015

West Bengal State Electricity Transmission Company Ltd.....Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **29.11.2019.**

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Court Master/PS